14.49 hrs.

APPROPRIATION (RAILWAYS) BILL,

[English]

THE MINISTER OF RAILWAYS (SHRI GEORGE FERNANDES): Sir, I beg to move for leave to introduce a Bill to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of India for the services of the financial year, 1990-91 for the purposes of Railways.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of India for the services of the financial year 1990-91 for the purposes of Railways."

The motion was adopted.

SHRI GEORGE FERNANDES: Sir, I introduce the Bill.

SHRI GEORGE FERNANDES: Sir, I beg to move**:

"That the Bill to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of India for the services of the financial year 1990-91 for the purposes of Railways, be taken into consideration."

MR. DEPUTY-SPEAKER: The question is:

"That the Bill to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of India for the services of the financial year 1990-91 for the purposes of Railways, be taken into consideration."

The motion was adopted.

MR. DEPUTY-SPEAKER: Now the House shall take up Clause-by-Clause consideration of the Bill. The question is:

"That Clauses 2, 3 and the Schedule stand part of the Bill."

The motion was adopted.

Clauses 2, 3 and Schedule were added to the Bill.

MR. DEPUTY-SPEAKER: The question is:

"That Clause 1 the Enacting formula and the Long Tittle Stand Part of the Bill"

The motion was adopted.

Clause 1, the Enacating Formula and the Long Title were added to the Bill

SHRI GEORGE FERNANDES: Sir, I beg to move:

"That the Bill be passed."

MR. DEPUTY-SPEAKER: The question is:

"That the Bill be passed."

The motion was adopted

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^{**}Introduced/moved with the recommendation of the President.